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12.02 hrs

PAPERS LAID ON THE TABLE

Title: Papers to be Laid on the Table by members/ministers.

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): Sir, I beg to lay on the Table a copy of the Special Service Bureau, Assistant Commandant Group 'A' (General Duty) post Recruitment Rules, 2002 (Hindi and English versions) published in Notification No. G.S.R. 242 in Gazette of India dated the 28th June, 2003 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library. See No.L.T.7824/2003)

THE MINISTER OF LABOUR (DR. SAHIB SINGH VERMA): Sir, I beg to lay on the Table –

1. A copy of the Employees' State Insurance (General) (Amendments) Regulations, 2003 (Hindi and English versions) published in Notification No. N-12/13/3/2002-P&D: in Gazette of India dated the 19th April, 2003 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948.

(Placed in Library. See No.L.T.7825/2003)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2001-2002, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2001-2002.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No.L.T.7826/2003)

श्रम मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री संतो कुमार गंगवार) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

1. शिक्षा अधिनियम, 1961 की धारा 37 की उपधारा (3) के अन्तर्गत केन्द्रीय शुद्धता परिषद (संशोधन) नियम, 2003 जो 24 मई, 2003 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 216 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) शिक्षा अधिनियम, 1961 की धारा 34 के अंतर्गत जारी अधिसूचना संख्या सा.का.नि. 217 जो 24 मई, 2003 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसमें यह निदेश दिया गया है कि स्थायी अथवा विशेष समितियों के कृत्य परिषद द्वारा भी निपादित किए जा सकेंगे तथा समितियों के गठन का कार्य भी अध्यक्ष द्वारा किया जा सकेगा, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No.L.T.7827/2003)

...(Interruptions)

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री छत्रपाल सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

1. फर्टिलाइजर्स एंड केमिकल्स, ट्रावणकोर लिमिटेड तथा उर्वरक विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2003-2004 के लिए हुआ समझौता ज्ञापन।

(Placed in Library. See No.L.T.7828/2003)

2. मद्रास फर्टिलाइजर्स लिमिटेड तथा उर्वरक विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2003-2004 के लिए हुआ समझौता ज्ञापन।

(Placed in Library. See No.L.T.7829/2003)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): Sir, I beg to lay on the Table a copy of the Guidelines for Master Plan for Delhi-2021 (Hindi and English versions).

(Placed in Library. See No.L.T.7830/2003)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951: -

1. The Indian Administrative Service (Recruitment) Amendment Rules, 2003 published in Notification No. G.S.R. 142 in Gazette of India dated the 5th April, 2003.
(2) The Indian Police Service (Recruitment) Amendment Rules, 2003 published in Notification No. G.S.R. 143 in Gazette of India dated the 5th April, 2003.
(3) The Indian Forest Service (Recruitment) Amendment Rules, 2003 published in Notification No. G.S.R. 144 in Gazette of India dated the 5th April, 2003.
(4) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 2003 published in Notification No. G.S.R. 438 (E) in Gazette of India dated the 28th May, 2003.

(Placed in Library. See No.L.T.7831/2003)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती भावनाबेन देवराजभाई चिखलिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) (एक) नेशनल म्यूजियम इंस्टिट्यूट ऑफ हिस्ट्री ऑफ आर्ट्स, कन्जर्वेशन एंड म्यूजिओलॉजी, नई दिल्ली के वा 2001-2002 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) नेशनल म्यूजियम इंस्टिट्यूट ऑफ हिस्ट्री ऑफ आर्ट्स, कन्जर्वेशन एंड म्यूजिओलॉजी, नई दिल्ली के वा 2001-2002 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No.L.T.7832/2003)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): Sir, I beg to lay on the Table -

1. A copy of the Notification No. S.O. 498 (E) (Hindi and English versions) published in Gazette of India dated the 6th May, 2003 appointing the 6th day of May, 2003 as the date on which the Water (Prevention and Control Pollution) Cess (Amendment) Act, 2003 to come into force issued under sub-section (2) of section 1 of the said Act.
2. A copy of the Notification No. S.O. 499 (E) (Hindi and English versions) published in Gazette of India dated the 6th May, 2003 regarding revised rate of cess and exemption to all industries consuming water less than ten kilo litres per day from the levy of cess as specified in the notification subject to certain conditions, issued under sub-sections (2 & 2 A) of section 3 and sub-section (1) of section 16 of the Water (Prevention and Control of Pollution) Cess Act, 1977.

(Placed in Library. See No.L.T.7833/2003)

- (3) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2001-2002, alongwith Audited Accounts.

(Placed in Library. See No.L.T.7834/2003)

(4) A copy of the Annual Accounts (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2001-2002, together with Audit Report thereon.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No.L.T.7835/2003)

...(Interruptions)
